

## Annexure - 3

Name of the corporate debtor: Basu &amp; Co Road Contractors Pvt Ltd Date of commencement of CIRP: 19-02-2020; List of creditors as on: 10-03-2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues.	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	HDFC Bank Ltd	L65930MH1994PLC080618	18-03-2020	Term Loan- Rs. 4,60,25,043.40 + Uninvoked guarantee as on 19.2.2020 being the CIRP commencement date- Rs.5,05,69,000/-	Amount of claim admitted is Rs. 7,61,61,581/- As per the bank statements as on 19.2.2020 the amount of term loan due is Rs. 5,35,17,077/- and the guarantees invoked after CIRP commencement is Rs. 2,26,44,504/-	Financial	1) Fixed Deposits / Cash Deposits of the Company aggregating Rs.415 Lacs. (dated 30.9.18) 2) Exclusive charge on ONE EQUIPMENT way of hypothecation namely - CASE 770 EX LOADER (YEAR OF MANUFACTURE 2019) (dated 27.6.19) 3) OFFICE BUILDING OF THE UNIT at DEULLBERIA JL 51 PS BISHNUPUR WITH IN PATHARBERIA of 9500 sq ft (dated 12.3.19). However it is to be noted that the land which was owned by the Company, as shown in the Balance Sheet as on 31.3.18 has subsequently been transferred in favour of both the Promoters/ Directors on 14.9.2018. 4) The RP doesnot guarantee the status or existence of the secured assets.	Guarantee amount admitted is Rs. 2,26,44,504/- Total amount of guarantee is Rs. 5,05,69,000/- out of which invoked after CIRP commencement is Rs. 2,26,44,504/- and uninvoked amount (information awaited) is Rs. 2,79,24,296/-	No	94.65	Total amount of guarantee is Rs. 5,05,69,000/- Guarantee amount admitted is Rs. 2,26,44,504/- Total amount of guarantee is Rs. 5,05,69,000/- out of which invoked after CIRP commencement is Rs. 2,26,44,504/- and uninvoked amount (information awaited) is Rs. 2,79,24,296/-	The same is not known presently, as the information regarding any margin money collected by the bank against the guarantees issued has not be provided to the RP.	Rs. 2,04,32,462 (the difference of Claim as per form C, including uninvoked guarantee amount and the claim admitted by the RP)	0	The security mentioned is as per various Form CHG1 downloaded from MCA portal, the claim amount has been admitted on the basis of the account statements as the annexures from the bank are still pending.
2	Indusind Bank Ltd	L65191PN1994PLC076333	02-03-2020 and revised on 29-10-2020	43,04,220.18	43,04,220.18	Financial	1) Machine- ASHPALT BATCHTYPE PORTABLE PLANT ANP2500 200TPH	0	No	5.35	0	0	0	0	No charge is found registered with ROC. However, the bank has mentioned in Form C that the security is in the form of hypothecation of the vehicle for which loan was given.